


**Subject: Regarding re-constitution of Panel of Advocates for District Legal Services Authority, Panipat as per amended NALSA Regulations.**


It is submitted that as approved by Ld. District & Sessions Judge-cum-Chairperson, District Legal Services Authority, Panipat, applications for selection of Advocates on the panel of DLSA, Panipat was invited from the Advocates as per Regulations accompanied with proof of the professional experience with special reference to the type of cases which the applicants-legal practitioners may prefer to be entrusted and in this regard a notice was displayed and last date for submissions of applications on was fixed on 10.02.2022.

It is further submitted that in response of the same 143 applications have been received in this Authority and after scrutiny of applications, it is found that Sh. Chaitanya, Advocate mentioned at Sr. No. 106 is not having experience of 03 years mentioned in his experience certificate issued by the President, District Bar Association, Panipat. Where, as per Regulation (8)3 no legal practitioner having less than three years experience at the Bar shall ordinarily be empanelled. In view of this, his application is liable to be rejected.

In view of the above, it is proposed that for the purpose of scrutiny of the advocates for the panel of DLSA, Panipat, a **Selection Committee comprising 1. Chairman of District Legal Services Authority, Panipat 2. District Attorney, Panipat 3. Secretary, District Legal Services Authority, Panipat 4. Ld. Additional District & Sessions Judge-I 5. Retired Judicial officer (Sh. R.C Godara)** under Regulation 8(2) and 10 (4) of the National Legal Services Authority (Free and Competent Legal Services) Regulations, 2010 (as amended vide notification F.No. L/61/10/NALSA dated 22.10.2018) may be **constituted and interaction with eligible advocates/applicants (except Sh. Chaitanya, Advocate) be fixed for 28.04.2022 at 02:30 p.m.** Submitted for the approval, please.

  
(Manisha Batra)  
D&SJ-cum-Chairperson,  
DLSA, Panipat

25/4/22

  
(Amit Sharma)  
CJM/Secretary,  
DLSA, Panipat

25.04.2022.



DISTRICT LEGAL SERVICES AUTHORITY, PANIPAT  
GROUND FLOOR, DISTRICT COURTS COMPLEX,


Phone No. 0180-2640125,  
Email ID- dlsapnp@gmail.com



## NOTICE

It is hereby informed that interaction with the Advocates, who have applied for empanelment on the panel of the District Legal Services Authority, Panipat, will be held in the office of District Legal Services Authority, Panipat, as per the following schedule:-

Sr. No.	Date & Time	
1.	28.04.2022 at 2:30 PM onwards	Advocates mentioned at Sr. No.1 to 143 in the attached list (Application of candidate at Sr. No. 106 has not been accepted due to want of experience)

  
(Amit Sharma), 25.04.2022.  
Chief Judicial Magistrate-cum-Secretary,  
District Legal Services Authority, Panipat

No. 2702 dated 25-04-2022  
Copy Circulated to the President, District  
BAR ASSOCIATION, PANIPAT for information  
and necessary action.

  
AMIT SHARMA  
CJM-cum-Secretary,  
District Legal Services Authority  
Panipat